

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No. 1277/2022

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SUSHIL KUMAR SRIVASTAVA & ANR.

Respondent(s)

(IA No. 1949/2016 - EXEMPTION FROM FILING O.T.)

Date : 22-03-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Appellant(s)

Mr. Ankit Goel, AOR (N/P)

For Respondent(s)

Mr. Harinder Mohan Singh, AOR
Ms. Shabana, Adv.

Mr. Amol Chitravashi, Adv.
Ms. Kirti Sinha, Adv.
Mr. Pranjal Sharma, Adv.
Ms. Mridula Ray Bharadwaj, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for respondent no. 1 has made a grievance that he has not been given an e-copy of the trial Court records. Learned counsel will go to the Registry and obtain an e-copy of the trial Court records by way of e-mail.

Re-list after three weeks.

(DEEPAK GUGLANI)
AR-cum-PS

(R.S. NARAYANAN)
COURT MASTER (NSH)